

offered an integrated package assistance to the Indian fishery industry;

(b) whether Government have accepted the Australian package aid; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV): (a) to (c). No, Sir. However, an Australian Delegation visited India from 1-7 November, 1987 to identify opportunities for collaboration with various Indian fishery organisations in the country and to convey the compatibility of the Australian ship building industry in the manufacture of 35 M fishing trawlers, transfer of technology and management and training programme.

Bus Service for Airports

959. DR. B L SHAILESH. Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Delhi Administration has not yet issued the licence for the scheme for plying a "flying bus service" between Indira Gandhi International Airport (IGIP) and New Delhi Railway Station;

(b) if so, the reasons therefor; and

(c) The time by which the scheme will be implemented?

THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINISTER OF CIVIL AVIATION (SHRI MOTILAL VORA): (a) Yes, Sir.

(b) Delhi Administration has informed the Ministry that the application filed by a transport company for plying "plying bus service" is for stage carriage per-

mit. Such permits are given to Delhi Transport Corporation and only contract carriage permit can be given to individuals, firms etc.

(c) The scheme will be implemented after the licence is issued by the Delhi Administration.

[*Translation*]

Short Term Loans for Agricultural Inputs

960. SHRI KEYUR BHUSHAN: Will the Minister of AGRICULTURE be pleased to state:

(a) whether short term loans are provided to various States by Union Government for Agricultural inputs and if so, the details of such inputs,

(b) the year-wise amount of such short term loan sought by different States during 1987-88 and the amount made available to each of them, and

(c) the names of States which have not been provided the amount in accordance with their needs or demand and the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV): (a) Yes, Sir. Short-term loans to States are provided separately for Kharif and Rabi seasons, for purchase and distribution of agricultural inputs viz. fertilisers, seeds and pesticides

(b) A Statement is given below

(c) It has not been possible to meet the requests of the State Governments for loan assistance in their entirety due to resource-constraints.

STATEMENT*Short-Term Loan Demanded and Sanctioned to States During the year 1987-88*

(Rs. crores)

Sl. No.	State	Demanded	Sanctioned
1.	Andhra Pradesh	Not received	23.56
2.	Assam	8.00*	3.05
3.	Bihar	12.00*	21.10
4.	Gujarat	35.48	15.58
5.	Haryana	50.00	10.62
6.	Himachal Pradesh	2.00	1.67
7.	Jammu & Kashmir	23.19	2.67
8.	Karnataka	34.17	15.27
9.	Kerala	8.00	5.74
10.	Madhya Pradesh	30.00	13.44
11.	Maharashtra	44.25	17.10
12.	Manipur	4.09	0.66
13.	Meghalaya	1.50	0.21
14.	Orissa	29.32	8.88
15.	Punjab	50.00	24.62
16.	Rajasthan	Not received	15.35
17.	Tamil Nadu	51.00	14.41
18.	Tripura	1.10*	0.32
19.	Uttar Pradesh	80.00	43.26
20.	West Bengal	50.00	22.49
Total		514.10	260.00

* For one season only.

[English]

Appointment of News Readers, Presenters and Casual Artistes

961. SHRI MANIK REDDY: Will the Min-

ister of INFORMATION AND BROADCASTING be pleased to state:

(a) the policy of the Doordarshan regarding appointment of news readers